## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE DEPAR IMENT OF AGRICULTURAL RESEARCH AND EDUCATION Central Agricultural University, Imphal (Manipur)

ORDINANCE Imphal, the 13th April, 1996 No. 2 of 1996

No. VC/CAU/14(ESTABLIS)/93: Whereas the approval of Expenditure Finance Committee Memo along with addendum in respect of the sanction of the Central Agricultural University scheme under the VIIIth five Year Plan, as communicated by the Joint Secretary, Department of Agricultural Research and Education and Secretary, Indian Council of Agricultural Research vide their letter number 1(2) 92-PI&M(Part-III), dated the 13th October, 1993 provides for the establishment of a College of Fisheries in Tripura as a constituent college of the Central Agricultural University, Imphal:

And whereas the Government of Tripura has transferred the land measuring 44.30 acres at Lembuchera near Agartala to the Central Agricultural University for the establishment of the College of Fisheries vide order number F.34(6)-Per/89 dated the 9th January, 1996:

And whereas the Government of India in the Department of Agricultural Research and Education/Indian Council of Agricultural Research has approved the making of the first Ordinance regarding the establishment and management of the College of Fisheries at Lembuchera in Tripura vide its letter F.No.42-10/94-Edn. IV dated the 8th April, 1996.

Now, therefore, in exercise of the powers conferred by sub-section (2) read with clause (k), (o) and (2) of sub-section (1) of section 27 of the Central Agricultural University Act, 1992 (No. 40 of 1992), and with previous approval of the central Government, as mentioned in para 3 above, I, the Vice-Chancellor of the Central

N. Brazindra Singh

Agricultural University, Imphal, do hereby make the first Ordinance and notify the following provisions for the establishment and management of the Corlege of Fisheries at Lembuchera in Tripura, namely:

- 1. There shall be a college of Fisheries (hereinafter referred to as the said college), at Lembuchera in Tripura which shall be a constituent college of the Central Agricultural University, Imphal.
- 2. The said college shall be managed as per the Statutes and Ordinances of the Central Agricultural University and the regulations made by the authorities of the Central Agricultural University, from time to time.
- 3. The said college shall have 4-years Bachelor of Fisheries Science degree programme.
- ‡ The said college initially shall have an intake capacity of 15 students, including those to be admitted as p@ the provisions/nominations made, the number of students may be increased to a maximum of 30 (thirty).
- 5 The said college shall have Departments specified in column 2 of the table below and shall consist of the Professor, Associate Professor and Assistant Professor specified in the corresponding entry in the said table:

SI.	sponding entry in the said table:	<del></del>		•	
. No.	Department	Professor	Associate Professor	Assistant Professor	Total
	F. 1.0	3	4	<u>5</u>	6
ļ. -	Fish Genetics and reproduction	1	1	3	5
2.	Aquaculture	1	1	3	,
3.	Fish diseases and environmental	1	,	J	5
	monitoring		• !	3 .	5
4.	Fish nutrition and food	1 .	1	2	
	technology including			3	<b>5</b> .
	Biochemistry		••	**************************************	
5.	Fisheries Engineering	*	1	•	•
6.	Fisheries Economics and	-	1 .	!	2
	Canalinat			(2)	3
	N. Brugman Sind	•			

S1.	* Department	Professor Associate Assistant in				
No.	<u> </u>	TOTESSOF	Associate	Assistant	Total	
7.	Fisheries Extension, Rural	<u>_</u>	Professor	Professor		
	Sociology and Management	· . ' .	. <b>i</b>	2	4	
8.	Basic Sciences and Humanities	_	. 1	3	4	
		5	8	20	33	
	Dean	1	_		ر <i>د</i> ا	
	Total	6 .	8	20	34	

6 This Ordinance shall come into force on the date of its publication in the Official Gazette.

(M.P. Singh)

Vice-Chancellor.

Central Agricultural University, Imphal

Memo No. VC/CAU/14(ESTABLIS)/93: Imphal, the 13th April, 1996 Copy for information and necessary action to:

- The Registrar,
   Central Agricultural University, Imphal.
- 2. All Directors, Deans and Comptroller, Central Agricultural University, Imphal.
- 3. The Chief Secretary,
  Govt. of Arunachal Pradesh/Manipur/ Meghalaya/Mizoram/Sikkim/
  Tripura and Sikkim.

- 4. The Secretary, North-Eastern Council, Shillong (Meghalaya).
- 5 The D.D.G. (Edn.), ICAR, New Delhi 110 012.
- 6 The Joint Secretary, DARE/Secretary, ICAR, Krishi Bhavan, New Delhi 1.

(M.P. Singh)

Vice-Chancellor,

Central Agricultural University, Imphal.

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